

[Print](#)**Defective Case Register from 2025-11-18 to 2025-11-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/34786/2025	ASIT KUMAR JENA	2025-11-18	1 Synopsis and date chart not furnished in Index.
2	D-FAO/47274/2025	SUBRAT SATPATHY	2025-11-18	Period of Delay 5 days 2. deposit slip not filed
3	D-WA/47250/2025	SASWAT DAS, A.G.A	2025-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/46578/2025	ATMAJIT MANMITH DAS	2025-11-18	Date of copy of notice vide annex-2 not tally with Index.
5	D-WP(C)/46809/2025	LAMBIT SENAPATI	2025-11-18	1. Age and Occupation not furnished in Affidavit.
6	D-WP(C)/46249/2025	SWAPNA KUMAR OJHA	2025-11-18	Page nos.21 and 23 not fullfledged.
7	D-WP(C)/46812/2025	JYOTI RANJAN KHUNTIA	2025-11-18	1. Date of order not correctly furnished Sl. nos.4 and 5 in Index.
8	D-WP(C)/46250/2025	SWAPNA KUMAR OJHA	2025-11-18	Page no.29 not fullfledged.
9	D-WP(C)/46246/2025	SWAPNA KUMAR OJHA	2025-11-18	Page nos.30 33 50 51 and 52 not neat and legible.
10	D-WP(C)/46913/2025	DEBADEEPTA SAHOO	2025-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no 6 I.A of the affidavit not correctly mentioned..Petition not correctly addressed to Honorable Court
11	D-CMP/35774/2025	RAMAKANTA MOHANTY	2025-11-18	Deletion Memo is pending as Petitioners No -2 5 and 7 Died
12	D-STREV/47080/2025	ASIT KUMAR DASH	2025-11-18	i) Detail of Tribunal Order not furnished in being aggrieved. ii) Date of receive of the order dated wrongly mention in para no. 10. iii) Good ground certificate not furnished
13	D-WP(C)/46314/2025	SUBRAT MISHRA	2025-11-18	1 .Lower court number not tally in petition and Annex-1 as per index. 2 .D- number not mentioned in para-5 3. O P No -1 not made a party.
14	D-MACA/47224/2025	ADAM ALI KHAN	2025-11-18	Period of Delay 96 days 2.statutory deposit not made
15	D-WP(C)/46322/2025	SUBRAT MISHRA	2025-11-18	1 . Name of lower not tally in petition and annex -1 as per Index. 2 D- number not mentioned page no 5 . 3. O.p. no 1 not made a party .
16	D-CRLMC/35114/2025	BIBHUTI RANJAN MOHANTY	2025-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Prayer of the petition not correctly furnished
17	D-ABLAPL/35149/2025	ARIJEET MISHRA	2025-11-18	1. Facts stated under Sl. No.2 of Affidavit not correct.

18	D-WP(C)/46674/2025	DURGESH NARAYAN RATH	2025-11-18	Date of copy of order vide annex-3 not tally with Index.
19	D-WP(C)/47387/2025	TUNA SAHU	2025-11-18	D.C. fee of Rs.6/- not paid.
20	D-ABLAPL/35150/2025	BYOMAKESH TRIPATHY	2025-11-18	1. Name of father of the Deponent mentioned at Sl. 2 of the Affidavit not correct.
21	D-CONTC/46542/2025	AMITAV TRIPATHY	2025-11-18	Code NOT CORRECT PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED 2.IN PRAYER PAGE NO. 04 1ST PARA VIOLATION OF ORDER DTD.01.05.2025 IS WRONG
22	D-CRLA/35262/2025	PRAVASH CHANDRA JENA	2025-11-18	Status of appellant not furnished 2. Page Nos.10 12 and 13 not neat
23	D-WP(C)/46677/2025	NIRANJAN MAHARANA	2025-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 I.A of the affidavit not correctly mentioned.
24	D-CONTC/46561/2025	SANGRAM JENA	2025-11-18	Sl. no.2 not correctly furnished in affidavit.
25	D-WP(C)/46678/2025	DURGESH NARAYAN RATH	2025-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 I.A of the affidavit not correctly mentioned.
26	D-BLAPL/35050/2025	ANITA DASH	2025-11-18	Vakalatnama not filed.
27	D-CONTC/46519/2025	ADV.	2025-11-18	PAGE NO.13 15 NOT AVAILABLE .PUT FOR SR AFTER REMOVAL OF DEFECT
28	D-CRLMC/35243/2025	SASANKA SEKHAR SATAPATHY	2025-11-18	1. Synopsis and date chart not filed. 2. Subject code not correctly furnished in Index. 3. Page no.8 not legible. 3. LTI of Deponent not attested by the Advocate on V.nama.
29	D-CRLA/34861/2025	TUKUNA KUMAR MISHRA	2025-11-18	Code not furnished. 1. Address of he executant (s) in v.nama not tally with affidavit of I.A.. 2.Sl. no.4 of affidavit in I.A. not proper.3. Dt. of judgement not correct in para.6 of annex.1.4.Declaration and prayer not properly furnished. in I.A. no.3104/2025 and provision of law not correct.
30	D-MATA/26970/2025	LAMBODAR ACHARI	2025-11-18	Period of Delay 1593 days
31	D-CONTC/46646/2025	AJAYA KUMAR TRIPATHY	2025-11-18	PAGING OF INDEX ,SYNOPSIS AND DATE CHART BE OMITTED 2. REFERENCE CERTIFICATE NOT FURNISHED
32	D-CRLA/35279/2025	DURGA PRASANNA MISHRA	2025-11-18	Reference certificate not furnished
33	D-CRLA/34785/2025	SURYAKANTA DASH	2025-11-18	Code not correct.
34	D-CRLMC/34710/2025	SANJIB KUMAR BHANJADEO	2025-11-18	1. Page no.10 not filed
35	D-CONTC/46649/2025	AJAYA KUMAR TRIPATHY	2025-11-18	PAGING OF INDEX AND SYNOPSIS BE OMITTED 2.REFERENCE CERTIFICATE

				NOT FURNISHED
36	D-WP(C)/47289/2025	ARUN KUMAR PATRA	2025-11-18	Parties name not properly filled up in V.nama.
37	D-CONTC/46664/2025	AJAYA KUMAR TRIPATHY	2025-11-18	1.PAGING OF INDEX and SYNOPSIS BE OMITTED 2.REFERENCE CERTIFICATE NOT FURNISHED
38	D-ABLAPL/35152/2025	PRAKASH KUMAR MUDULI	2025-11-18	1. Age of the Pet. in C.T. and Affidavit not tally. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
39	D-CRLA/34970/2025	PRAVAT KUMAR DAS	2025-11-18	Period of Delay 382 2.status of appellant not furnished. 3. Name of the informant/ victim be redacted from the Appeal memo. 4. Anex.1 not mention in petition and court no. not correctly mentioned in the prayer.3. paragraphs not correct in affidavit of I.A. no 3115/25 .
40	D-CRLREV/35274/2025	SANJIB KUMAR BHANJADEO	2025-11-18	1. Paragraphs not correctly mentioned in declaration.
41	D-ABLAPL/35156/2025	SANGRAM KESHARI ROUT	2025-11-18	1. OHCBA Welfare Fund Rs.50 not paid.
42	D-ABLAPL/35122/2025	RAKESH BEHERA	2025-11-18	1. Name of Informant appearing in Para 2 and her husband in Para 1 be redacted. 2. Name of father of the Deponent mentioned in Sl. No.3 and declaration not correct.
43	D-ABLAPL/35144/2025	JYOTIRMAYA SAHOO	2025-11-18	1. Name of PS mentioned in Synopsis, CT, Para 2 and Prayer not tally with FIR. 2. Annexure 1 not attested.
44	D-ABLAPL/35147/2025	ARIJEET MISHRA	2025-11-18	1. Dates mentioned in Date Chart not correct. 2. Facts mentioned in Sl. No.2 of Affidavit not correct.
45	D-WP(C)/46762/2025	JIBANKANTA PATTANAIK	2025-11-18	1.Paragraphs not correctly mentioned in declaration.
46	D-ABLAPL/35139/2025	SABANA KHATUN	2025-11-18	1. Synopsis and Date Chart not page marked. 2. Adhesive stamp of Rs.30 not affixed on Affidavit. 3. Occupation of Deponent not mentioned. 4. Paragraph Declaration incomplete. 5. Annexure 1 not attested.
47	D-BLAPL/35227/2025	JYOTIRMAYA SAHOO	2025-11-18	1. Index is not properly paginated. 2.V>Nama is not properly stamped
48	D-CONTC/46546/2025	AMITAV TRIPATHY	2025-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED 2. VERNACULAR CERTIFICATE NOT FILED
49	D-CONTC/46655/2025	AJAYA KUMAR TRIPATHY	2025-11-18	PAGING OF INDEX AND SYNOPSIS BE OMITTED 2. REFERENCE CERTIFICATE NOT FURNISHED
50	D-CONTC/46545/2025	AMITAV TRIPATHY	2025-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				POSTAL RECEIPT/RECEIVING OF DISP. ORDER OF C.COPY NOT FILED. PUT UP FOR SR AFTER REMOVAL OF DEFECT
51	D-BLAPL/35082/2025	DHANOJ KUMAR SAHOO	2025-11-18	1.Relationship of the petitioner with her husband mentioned in rejection order does not tally with that of Cause Title
52	D-WP(C)/46529/2025	SUBASH CHANDRA PUSPALAKA	2025-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-BLAPL/35084/2025	SANGRAM KESHARI ROUT	2025-11-18	1.V.nama is not properly stamped
54	D-WP(C)/47473/2025	ABHAYA KUMAR SHARMA	2025-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-BLAPL/35088/2025	DEEPAK KU SAHOO	2025-11-18	1. Age of the petitioner mentioned in Cause Title does not tally with that of rejection order.
56	D-CRLMC/34717/2025	SANTOSH KUMAR DASH	2025-11-18	1.Criminal Proceedings number not correctly furnished in synopsis,Cause title and para no.1 of the petition. 2. Criminal Proceedings number not correctly furnished in cause title,para no.4 and Prayer of the I.A. petition 3..Subject Code incorrectly Mentioned
57	D-ABLAPL/35174/2025	PRASANTA KUMAR SENAPATI	2025-11-18	1. Nomenclature of case not properly furnished in Index Sl.3, Top of Index and Undertaking. 2. Index not properly serial Numbered. 3. Date of FIR mentioned in Para 1 and Prayer not correct. 4. Paragraph declaration not correct. 5. Date of Declaration mentioned in Affidavit not correct. 6. Name of Deponent mentioned in Affirmation of the Affidavit not correct.
58	D-BLAPL/35090/2025	SUBODH KUMAR MOHANTY	2025-11-18	1. The lower Court mentioned in the petition does not tally with that of rejection order.
59	D-CONTC/46660/2025	AJAYA KUMAR TRIPATHY	2025-11-18	1. PAGING OF INDEX and SYNOPSIS BE OMITTED 2.REFERENCE CERTIFICATE NOT FURNISHED
60	D-RSA/44514/2025	P. V. BALAKRISHNA	2025-11-18	Put up after filing of C.Copy of Judgment of the Lower Appellate Court for further S.R
61	D-BLAPL/35100/2025	KARUNAKAR NAYAK	2025-11-18	Case pending before the Lower Court mentioned incorrectly in cause title, para-1 and prayer
62	D-WA/28823/2025	AKHIL KRISHNA MOHAPATRA	2025-11-18	IN PAGE NO.1 (FIRST IN THE MATTER OF) YEAR OF ORDER IS WRONG
63	D-WP(C)/47681/2025	SONITA BISWAL	2025-11-18	.Receipt Showing Serv.copy To cg not Filed.
64	D-ABLAPL/35158/2025	SUKANTI SAHOO	2025-11-18	1. Name of Pet. in C.T. and Affidavit, Sl. 1 not tally. 2. Name, Age and fathers name of the Deponent mentioned in Declaration not correct. 3. Annexure 1 not marked.
65	D-ABLAPL/35166/2025	BIJAYA KUMAR BEHERA 1	2025-11-18	1. Page marking of Synopsis and Date Chart in the Index not correct.

66	D-CRLA/35108/2025	TUKUNA KUMAR MISHRA	2025-11-18	Status of appellant not furnished 1-The name of trial court wrongly mentioned in cause title and being aggrieved para, 2-Odia paras of F.I.R. not legible
67	D-CONTC/46822/2025	ADV.	2025-11-18	W.P.(C) No.4160I of 2025 wrongly mentioned in the petition.
68	D-CMP/47261/2025	SATYA RANJAN MOHAPATRA	2025-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. The discrepancy in the name of O.P No-15 as per Trial Court be reconciled
69	D-WP(C)/46814/2025	SANJAY KUMAR PATRA	2025-11-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
70	D-CMP/47448/2025	ANAM CHARAN PANDA	2025-11-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
71	D-WP(C)/46803/2025	SANJAY KUMAR PATRA	2025-11-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
72	D-MACA/45833/2025	SAUMENDRA KUMAR GHOSE	2025-11-18	i) Prayer of the I.A. no. 2592/2025 amount of Court fee not correct.iii) Date of judgement not correct in para -1 of the petition.iii)Statutory amount not made.iv) put up for S.R. regarding calculation of limitation after disposal of I.A. filed for extension of time.
73	D-WP(C)/47607/2025	JIBANKANTA PATTANAIK	2025-11-18	8-CAUSE TITLE NOT IN ORDER.
74	D-WP(C)/46802/2025	JAGYAN BALIK MOHANTY	2025-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the declaration of the affidavit.
75	D-WP(C)/47204/2025	RAMAKRUSHNA PATTANAIK	2025-11-18	Father name of Petitioners 2 to 10 and Opps 7 9 and 10 not mentioned in Cause Title.
76	D-WP(C)/46265/2025	SWAPNA KUMAR OJHA	2025-11-18	Rs.10.00 not paid in V>Nama
77	D-BLAPL/35260/2025	ROHIT RANJAN RAY	2025-11-18	1. C.T. case No. is not correctly furnished in Prayer portion
78	D-WP(C)/47232/2025	SONALI PRUSTY	2025-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-BLAPL/35291/2025	MANGU NANDY	2025-11-18	14-NOT PROPERLY INDEXED. As per Index, Annexures incorrectly mentioned in Para-5 and 8 (Page- 6-8).
80	D-BLAPL/35236/2025	JYOTIRMAYA SAHOO	2025-11-18	1.C.Copy or free copy of rejection order is not filed
81	D-WP(C)/47245/2025	SONALI PRUSTY	2025-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.

82	D-BLAPL/35238/2025	SOUMYA RANJAN DAS	2025-11-18	. Paragraphs in the petition is not properly serial marked.
83	D-BLAPL/35235/2025	JYOTIRMAYA SAHOO	2025-11-18	1.V.nama is not properly stamped
84	D-BLAPL/35120/2025	JUGALA KISHORE PANDA	2025-11-18	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
85	D-WP(C)/47578/2025	AVIJIT PATNAIK	2025-11-18	1.Petitioner Nos.58 to 68 Not Furnished in The C.T
86	D-BLAPL/35191/2025	SOUBHAGYA SUNDAR DAS	2025-11-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim-cum-Informant and her fathers name mentioned in Para-3 of the petition be deleted. Thereafter, put up for S.R.
87	D-ABLAPL/34942/2025	BINOD BIHARI DAS	2025-11-18	1. PS Case No. mentioned in Cause Title not correct.
88	D-WP(C)/46890/2025	DR. BINODA KUMAR MISHRA	2025-11-18	Date of Representation not tally in para-11 as per index.2.Annex-8 not legible.
89	D-BLAPL/35200/2025	ABHAS MOHANTY	2025-11-18	Page no. 12-14 and 26 not legible.
90	D-BLAPL/35194/2025	AMLAN SHAKTI PAUL	2025-11-18	Paragraphs incorrectly mentioned in declaration portion of the Affidavit.
91	D-WP(C)/47157/2025	PRITAM KUMAR MOHANTY	2025-11-18	.Subject Code incorrectly Mentioned
92	D-CRLMC/34360/2025	LAXMIKANTA BEHERA	2025-11-18	1.Page no.8 Annex-1 not exhibited
93	D-WP(C)/47159/2025	PRITAM KUMAR MOHANTY	2025-11-18	.Subject Code incorrectly Mentioned
94	D-WP(C)/47156/2025	PRITAM KUMAR MOHANTY	2025-11-18	.Subject Code incorrectly Mentioned
95	D-BLAPL/35231/2025	PRAHALLADA SAHU	2025-11-18	1. C.Copy or Free Copy of rejection order is not filed
96	D-CONTC/46631/2025	ADV.	2025-11-18	Put up for SR after filing of postal receipt for sending the order to the op. no. 3.
97	D-BLAPL/35367/2025	ANIRUDHA DAS	2025-11-18	.Name Of The Filing Advocate Not In Capital Letters In The Petition
98	D-ABLAPL/35195/2025	ALOK KUMAR KAR	2025-11-18	1. Authentication Fee of Rs.9.35 not paid on Ann.1.
99	D-BLAPL/35369/2025	SANGRAM KESHARI ROUT	2025-11-18	i) H.C.B.A.W.S. of Rs. 50/- not paid.
100	D-CONTC/46634/2025	TUSAR KANTI PRAHARAJ	2025-11-18	AU fee Rs 2.25/- to be paid. i) CRLMP wrongly mention in page no. 7. ii) complete address of the op.no. 1 not furnished in cause title to the contc petition and op.no. 1 not a party in wp (c)
101	D-ABLAPL/35179/2025	SANJAY KUMAR PRADHAN	2025-11-18	.Name Of The Filing Advocate Not In Capital Letters In The Petition
102	D-ABLAPL/35240/2025	RAMESH CHANDRA MAHARANA	2025-11-18	i) Name of the deponent mentioned in affidavit and vakalatnma not tally with cause Title.
103	D-ITA/45583/2025	PRANAYA KUMAR MISHRA	2025-11-18	1. Date of receipt of Tribunal order to be furnished in Appeal and put up for SR

				thereafter.
104	D- CONTC/46589/2025	ADV.	2025-11-18	Synopsis and date chart not mention in Index as well as page mark.
105	D-ITA/45593/2025	PRANAYA KUMAR MISHRA	2025-11-18	1. Date of receipt of Tribunal order to be furnished in Appeal and put up for SR thereafter.
106	D- CONTC/46573/2025	ADV.	2025-11-18	Reference certificate not furnished.
107	D- BLAPL/35364/2025	DILLIP KUMAR MOHANTY	2025-11-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) For further S.R.
108	D- ABLAPL/35193/2025	JNYANANANDA PANDA	2025-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Code no mentioned in Petition not correct. 2. In Declaration of Affidavit sole Pet. has been shown as Pet. No.3. 3. Name of Deponent mentioned in Affirmation not correct. 4. Name of Pet. in C.T not tally with signature.
109	D- CRLMC/35359/2025	ASWINI KUMAR MISHRA 3	2025-11-18	1. Name of the Lower court not correctly furnished in Prayer of the I.A. petition.
110	D- BLAPL/35182/2025	SUSANTA SEKHAR PARIDA	2025-11-18	Case pending before the Lower Court mentioned in Para-1 of the petition is incorrect.
111	D-WA/47574/2025	P.ANUP DASH	2025-11-18	Put up for SR after filing of c. copy of impugned order.
112	D-MSA/42808/2025	ADISHA MOHANTY	2025-11-18	1.Fixed C.Fee Paid be corrected in the Memo. of Appeal.2.Days of delay left blank in the Prayer of I.A No-126/2025.
113	D- CRLMP/35365/2025	SUSANTA KUMAR BARAL	2025-11-18	1-COURT FEE IS DEFICIENT.
114	D-WP(C)/46880/2025	NIROD KUMAR SAHU	2025-11-18	1.Page no.17 59 are not legible
115	D-WP(C)/46815/2025	SRINIBASH SATAPATHY	2025-11-18	Page 11 not neat
116	D-WP(C)/46897/2025	BISWABIJAYABAXI ACHARYA	2025-11-18	Date not mentioned in the v.nama.
117	D- BLAPL/35044/2025	BIDYALOK MOHAPATRA	2025-11-18	1. Address of O.P not Properly mentioned. 2..Receipt Showing Serv.copy To cg not Filed.
118	D- CONTC/45160/2025	ADV.	2025-11-18	IT MAY BE REGISTERED AS CRLMP and I.I.C P.S BE PARTY IN CRLMP
119	D- BLAPL/35253/2025	PRAFULLA KUMAR KHATEI	2025-11-18	1. T.R. Case No. is not correctly furnished in prayer portion. 2. A. fee is deficient.
120	D- ABLAPL/35198/2025	AMIYA RANJAN SETHY	2025-11-18	1. Paragraphs not properly Serial numbered in Petition. 2. Name of father of the Deponent mentioned in Sl 2 of Affidavit not correct. 3. Annexure 1 page 10 not legible.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 18-11-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
-------------------	--------------------------	------------------------	---	------------------------------------
